

COURT - II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 4 of 2011

Dated: 10th August, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Noida Power Company Ltd. ... Appellant (s)  
Versus

U.P. Electricity Regulatory  
Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Mr. Vishal Gupta  
Counsel for the Respondent(s): Mr. Kunal Verma

ORDER

Heard learned Counsel for the appellant.

Post the matter for further hearing on 11.08.2011.

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

PK/RKT